NOTICE

In Partial modification to the Judicial Assignment at the **Nagpur Bench**, which had come into effect from 03.01.2022 (Partial Modification notified on 31.01.2022) it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday**, **14.02.2022 to Friday**, **25.02.2022**.

Sr. No.	Present sitting	Assignment
1	The Hon'ble Shri Justice NITIN JAMDAR AND The Hon'ble Shri Justice ANIL L. PANSARE Commercial Appellate Division Bench	 For admission, hearing, order matters and applications therein: (A) Civil Writ Petitions of even years. (B) Public Interest Litigations – Civil, Criminal and Suo Motu. (C) Criminal Appeals of Even Years (D) Criminal Writ Petitions of Even Years (E) Criminal work of even years of Division Bench not assigned to any other Court.
2	The Hon'ble Shri Justice A. S. CHANDURKAR AND The Hon'ble Shri. Justice G. A. SANAP	 For admission, hearing, order matters and applications therein : (A) Direct and Indirect Taxes and Customs Applications, References and Appeals. (B) Civil Writ Petitions of odd years. (C) Letters Patent Appeals. (D) First Appeals and Family Court Appeals. (E) Contempt Appeals and Petitions. (F) Criminal Appeals of odd years. (G) Criminal Writ Petitions of odd years. (H) Criminal work of odd years of Division Bench not assigned to any other Court. (I) Other Civil work of the Division Bench not assigned to any other Court.

By Order,

High Court, Appellate Side,)	Sd/-
Bombay.)	(V. R. Kachare)
Date : 9 th February 2022)	Registrar (Judl-I)